NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(CA)-(CAA)145(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: Mankind Pharma Ltd. and Mankind Biosys Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Mr. Rajeev Kumar, Advocate for the Petitioner

ORDER

A request for adjournment is made by the Ld. Counsel for the Petitioner to place on record the consent affidavit of secured creditors.

At request adjourned to 20th December, 2017.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra)
Member (J)

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